

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA. No. 43(ND)/2016

IN THE MATTER OF:

Central Bank of India	APPLICANT / PETITIONER
Vs.		
M/s Surya Pharmaceuticals Ltd.	RESPONDENT

SECTION:

Under Section 237(b)

Order delivered on 05.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the APPLICANT / PETITIONER :- Mr. Jaswinder Singh, Advocate


For the RESPONDENT :- Mr. Zarawar Singh, Advocate

ORDER

Learned Counsel for the petitioner requests for a short adjournment.

List for further arguments on 7th September 2017.


(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)